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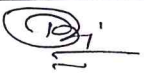
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.291/9/HDB/2018
NAME OF THE COMPANY	Sojiram Ispat private Limited
NAME OF THE PETITIONER(S)	Surekha Agencies
NAME OF THE RESPONDENT(S)	Sojiram Ispat private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	G. Bhupesh	Advocate	99666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.G.Bhupesh, Learned Counsel for the Petitioner and None appeared for the Respondent.

The Learned Counsel for the Petitioner submit that the issue in question is likely to be settled soon and he is going to file Memo to that effect.

Post the case on 18.01.2018.


Member (T)

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Member (J)